HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. <u>161</u> /A.R.(J)/2015

Bilaspur, date 09/01/2015

As directed, following changes are made in the current Roster dated 12/01/2015, which will remain applicable until further orders:-

- All Criminal Matters (except Criminal Appeals up to the year 2002) shall be listed before the Division Bench-II comprising Hon'ble Mr. Justice T.P. Sharma & Hon'ble Mr. Justice Chandra Bhushan Bajpai.
- 2] All the writ petitions up to year 2005 shall be listed before the Single Bench-V of Hon'ble Mr. Justice Sanjay K. Agrawal.
- 3] Roster of other Benches shall remain unchanged.

By order of Hon'ble the Acting Chief Justice

(Ramashankar Prasad) Additional Registrar (Judicial)